

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE PADMAVATI SORTEX PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                    |
|---------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Name of corporate debtor                                                           | Shree Padmavati Sortex Private Limited                                                                                                                                                     |
| 2       | Date of incorporation of corporate debtor                                          | 18.02.2010                                                                                                                                                                                 |
| 3       | Authority under which corporate debtor is incorporated / registered                | Ministry of Corporate Affairs,<br>Registrar of Companies, Ahmedabad                                                                                                                        |
| 4       | Corporate Identity No. of corporate debtor                                         | U15139GJ2010PTC059639                                                                                                                                                                      |
| 5       | Address of the registered office and principal office (if any) of corporate debtor | Registered Office:<br>126/1/Q AT & post Lodriyal,<br>Bavla-Sanand Road,<br>Bavla, Ahmedabad – 382230.                                                                                      |
| 6       | Date of closure of Insolvency Resolution Process                                   | 25.09.2019 (180 <sup>th</sup> Day)                                                                                                                                                         |
| 7       | Liquidation commencement date of corporate debtor                                  | Date of pronouncement of order 27.11.2019.<br>(Date receipt of certified copy of the order 4.12.2019)                                                                                      |
| 8       | Name and registration number of the insolvency professional acting as liquidator   | Vinodkumar Surendralal Shah<br>Reg. No. IBBI/IPA-002/IP-N00610/2018-19/11857                                                                                                               |
| 9       | Address and e-mail of the liquidator, as registered with the Board                 | 206/1, Pramukh Cyprus,<br>Opp. Aashka Hospital,<br>Sahpur Sargasan Road,<br>Gandhinagar – 382421.<br>E-mail:<br><a href="mailto:ipvinodshah@rediffmail.com">ipvinodshah@rediffmail.com</a> |
| 10      | Address and e-mail to be used for correspondence with the liquidator               | 206/1, Pramukh Cyprus,<br>Opp. Aashka Hospital,<br>Sahpur Sargasan Road,<br>Gandhinagar – 382421.<br>E-mail:<br><a href="mailto:cirp.pspl@gmail.com">cirp.pspl@gmail.com</a>               |
| 11      | Last date for submission of claims                                                 | 03.01.2020                                                                                                                                                                                 |

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Shree Padmavati Sortex Private limited on 27.11.2019.

The stakeholders of **Shree Padmavati Sortex Private Limited** are hereby called upon to submit their claims with proof on or before 03.01.2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Place: Gandhinagar  
Date: 6.12.2019



Vinodkumar Surendralal Shah  
Liquidator of Shree Padmavati Sortex Pvt. Ltd.  
Reg. No. IBBI/IPA-002/IP-N00610/2018-19/11857